

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

TA No. 62/987/2021

This the 31st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Aijaz Ahmad Bhat, S/o Mohammad Yousaf Bhat, R/o Shereh, Ganderbal, Tehsil & District, Ganderbal

.....Applicant

(Advocate:- Mr. Firdous Ahmad Mir-**Not Present**)

Versus

1. Commissioner/Secretary to Government Health Department, Civil Sectt. Jammu and 3 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. D.A.G. for Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last date also i.e., 05.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 31.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**